

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 49 OF 2016**

**Dated: 2<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Neyveli Lignite Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) :

Mr. Alok Shankar for R-1

Mr. P. V. Dinesh  
Ms. Aarushi Singh for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*